

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**O.A. NO. 544 OF 2011**

Thursday, this the 15<sup>th</sup> day of December, 2011

**CORAM:**

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

Mereena George  
Primary Teacher  
Kendriya Vidyalaya / Kadavanthra / Ernakulam  
Residing at No.44/706, C-I, Revathy Plaza  
LFC Road, Kaloor, Cochin – 682 017  
Ernakulam District ... Applicant

(By Advocate Mr. TCG Swamy )

versus

1. The Commissioner  
Kendriya Vidyalaya Sangathan  
18 Institutional Area,  
Shaheed Jeet Singh Marg  
New Delhi – 110 016
  
2. The Education Officer  
Kendriya Vidyalaya Sangathan  
18 Institutional Area,  
Shaheed Jeet Singh Marg  
New Delhi – 110 016
  
3. The Principal  
Kendriya Vidyalaya, Kadavanthra  
Ernakulam, Cochin – 682 020
  
4. The Assistant Commissioner  
Kendriya Vidyalaya Sangathan  
Regional Office, I.I.T Campus  
Chennai – 600 036 ... Respondents

(By Advocate M/s Iyer & Iyer )

The application having been heard on 15.12.2011, the Tribunal on the same day delivered the following:

**ORDER**

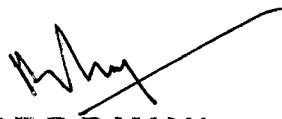
**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

The learned counsel for applicant submits that the matter has



become infructuous. Hence OA is dismissed as infructuous.

Dated, the 15<sup>th</sup> December, 2011.

  
**JUSTICE P.R.RAMAN**  
**JUDICIAL MEMBER**

VS